## 2363 No-Confidence AGRAHAYANA 2, 1889 (SAKA) Motion

MR. DEPUTY-SPEAKER : Let him coonclude, please.

SHRI NAMBIAR (Tiruchirappalli) : He should be named and sent out.

श्री शिव नारायणः सबको शिखंडों कह रहे हैं। बड़े मर्द आए। कल तक जो फूड मिनिस्टर ये इनकी अपनी कैबिनेट में, आज उनको शिखंडों कह रहे हैं ----(इंटरप्शंज)

SHRI NAMBIAR: Please name him and send him out. We cannot tolerate this running commentary. He must be sent out.

MR. DEPUTY SPEAKER : Now let him conclude, please.

SHRI P. RAMAMURTI: I would respectfully urge on the Prime Minister that she makes him a Deputy Minister..... (Interruption)

SHRI SHEO NARAIN: We are not defectors, my friend.

भी महाराज सिंह णारती (मेरठ) : मैं उन्हें जानता हूं । सचमुच उन्हें बीमारी का दौरा पड़ा है । डाक्टर को बुला दीजिये, नहीं तो हालत सीरियस हो जाएगी ।

MR. DEPUTY SPEAKER: Now please conclude.

SHRI P. RAMAMURTI: Therefore I would warn the Government that they cannot escape the responsibility for what is happening here. They cannot escape from the wrath of the people because the people know that behind these ministrics it is really the Congress Party that wants to rule. ,The Congress Party does not want to show its face straight to the people of West Bengal; it does not want to show its face straight to the people of Punjab or even Haryana and other places. Therefore it has come to this position of putting up somebody as a facade and behind that rule. But the people of our country the awakened people of our country are not going to keep quiet and if you do not allow the normal constitutional process to have its way, ultimately it is not the Congress Party, it is not the Governor of West Bengal, it is not even the Prime Minister of this country but it is ultimately the people of our country and the people of West Bengal who will have the last say and

#### (SAKA) Personal 2364 Explanation

not you. Today the Governor might do anything but these Governors' acts will be nullified by the awakened people of Bengal and I warn you that you be prepared for that. Let us not unnecessarily play with the will of the people.

## 16.18 HRS.

POINT OF PERSONAL EXPLANATION

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WEL-FARE (SHRI ASOKA MEHTA): Mr. Deputy-Speaker, Sir, it is not my purpose to intervene in this debate. In the course of this debate and in the previous discussion certain reflections were cast upon my political behaviour. I am grateful to a number of hon. Members who came forward to put the record straight. I would not have said anything about this but for the fact that I was told that the Mover of the censure motion, my hon. friend, Shri Madhu Limaye, was also a party to the reflections that were cast upon me.

श्री मधू लिमये (मुंगेर) : मैंने कुछ नहीं कहा इसके बारे में ।

SHRI ASOKA MEHTA: I have not been able to get the transcript of his speech though I tried very hard this morning, but I was told so. I have no desire to go into the details of it.

I shall invite my good friend, Shri Madhu Limaye, with whom I have not only ties of friendship but bonds of affection that no differences can snap, to set the records straight as far as I am concerned. I hope he will not mind my reading to this House a letter he kindly sent to me on the 19th December, 1963. This is what Shri Madhu Limaye wrote:

"Forgetting unpleasant controversies of the past and recalling only the fragrance of old friendship, I write to say that your joining the planning Commission is good both for you and the Government. I go [further and suggest that your joining the Congress Party would not only be good for you and the Government but olso for the country..."

श्री मधु लिमये : ठीक है। यह दस साल हमारे बीच में रह कर हम को खत्म कर रहे थे। NOVEMBER 23, 1967

MR. DEPUTY-SPEAKER : Let him finish.

# **श्री मधु लिमये** : इन के बारे में मेरी पहले से यह राय है ।

## SHRI ASOKA MEHTA: He says :

"Holding the views you do, I am of the opinion that you are only wasting yourself by staying in Opposition and, taking the inevitable step of joining the Congress Party, I think, you would avoid unnecessary delay and deny your colleagues of the National curious Executive the pleasure of boasting that they were tough men who could take extreme measures for enforcing disci-In truth, this is not a matter pline. of technical breach of rules and regulations but a question of high policy. Finally, I hope you will be able to take with you all those who think with you on the basic issues confronting the country".

Acharva Kripalani, in the course of his interjection, said that the Vice Chairman of the Planning Commission made certain observations. I do not know whom he had in mind. If he had me in mind, I would only like to point out that no such observation was made by me because the most careful evaluation of the three Plans that we have had has been put forward by me and my colleague in the document that was placed before the House. I am not in the habit of making officious obiter dicta. What I have to say, both about the achievements and about the short comings of our plans, has been put before the House in the document.

MR. DEPUTY-SPEAKER : It was on a point of personal explanation.

श्वी मधु लिसये : क्या यह व्यक्तिगत स्पथ्टी-करण था ? लेकिन मेरे जवाब में उन्होंने क्या कहा : मैं इसी वक्त इस का खुलासा करना चाहता हूं । 1952 के चुनाव के बाद उन के साथ मेरा यह बराबर झगड़ा चला है । यह कहते थे कि सोशलिष्ट पार्टी में रह कर, बिरोर्घ: दल में रह कर, कांग्रेस के साथ सहयोग करना चाहिये । हमारी पहले से यह राय थी कि अगर इन का यह विचार है, अगर समाजवादी अवल्दोलन में इन का विक्रवास नहीं है, तो अच्छाहोगा कि यह कांग्रेस में चले जायें। मैं तो दस साल से यह बात कह रहा था, लेकिन इन को दस साल के बाद अक्ल आई।

भी मनुमाई पटेल (डभोई) : श्रीं मधु लिमये के पास ही अक्ल का खजाना है ! यह सब को अक्ल बांट रहे हैं।

SHRI PILOO MODY (Godhra): I do not think this is the right forum for discussing these things.

MR. DEPUTY-SPEAKER: He was perfectly within his right to offer his personal explanation when certain derogatory references were made to him. Shri Surendranath Dwivedy.

## 16.24 Hrs.

# MOTION OF NO- CONFIDENCE IN THE COUNCIL OF MINISTERS—contd.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : Mr. Deputy-Speaker, Sir, I do not want to go into what Mr. Asoka Mehta has put on record, the letter written by Shri Madhu Limaye to him about his joining the planning Commission and the Congress Party. Whatever it may be, I am sure that Shri Asoka Mehta himself must have realised by now that the Party which he has joined has sunk and along with it the country is also being doomed for ever.

I heard my hon. friend, Shri Hanumanthaiya, on the other side, with great attention. At the end of his speech, his last appeal was: let us save democracy; let us save this country from communist dictatorship and let all democratic parties unite in this country.

#### 16.25 Hrs.

## [MR. SPEAKER in the Chair]

If Mr. Hanumanthaiya and those who are of his way of thinking really believe in this, then they should have the courage to come forward and support this motion of no-confidence. If I am supporting this no-confidence motion, it is exactly because of this reason that if this Gaverament continues at the Centre, I have no doubt in my mind that democracy would be gone for ever; whether it is Communist dictatorship or any other dictatorship, I do not